

विदेश व्यापार महानिदेशालय  
डीईएस- V अनुभाग

बैठक No.01/AM-22 दिनांक 12.04.2021 वास्तव में 12.04.2021 को लाइसेंस वर्ष 2020-21 के लिए पैरा 4.07(मैनुअल), 4.04(a)(1) एफटीपी 2015-20, ऊट्टी छूट योजनाओं (अध्याय -4) के तहत मामलों पर विचार करने के लिए आयोजित किया गया। श्री एस बी एस रेड्डी (Addl DGFT) की अध्यक्षता में विदेश व्यापार महानिदेशालय उद्योग भवन के कमरा नंबर 102 में निम्नलिखित अधिकारी उपस्थित थे:

| क्र.सं. | प्रतिनिधियों के नाम और उनके पदनाम | विभाग         |
|---------|-----------------------------------|---------------|
| 1.      | श्री कुलदीप सिंह, सहायक निदेशक -1 | O/o DC (MSME) |
| 2.      | डॉ. राम आसरेलाल, सलाहकार          | DGFT          |
| 3.      | श्री शैश कुमार, सलाहकार           | DGFT          |
| 4.      | श्री जेडी गिरी, मनोनीत (Nominee)  | AEPC          |
| 5.      | श्री मनोज कुमार मीणा, उपनिदेशक    | DGFT          |

Minutes of Meeting Number: 0/AM22 Dt. 12.04.2021

|   |                |   |                         |
|---|----------------|---|-------------------------|
| Case No.01  |                | M/s. Shahi Exports Pvt. Ltd. (SPL)  |                         |
| NC Meeting No. 01-AM22 dated 12.04.2021   |                | F. No. HQRNORMAPPLY00104473AM21   |                         |
| <b>Decision:</b> M/s. Shahi Exports Pvt. Ltd. vide their application dated 16.03.2021 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:  |                |   |                         |
| <b>Details of Export List</b>   | <b>Qty.</b>    | <b>Details of import item</b>   | <b>Qty. Recommended</b> |
| Girls Bib and Brace<br>(Style No. SC1092/SY1092)<br>Mad of 100% Nylon PU<br>Coated Dyed Woven Fabric<br>GSM 105 and with 100%<br>Polyester Dyed Woven Fabric<br>GSM 255 and 100% Polyester<br>Dyed Fleece Knitted Fabric<br>GSM 250<br>(Tolerance + or – 10%)   | 1675<br>(Nos.) | 100% Nylon PU Coated<br>Dyed Woven Fabric<br>GSM 105<br>(Tolerance + or – 10%)    | 1742 Sq. Mtr.           |
|   |                | 100% Polyester Dyed<br>Woven Fabric GSM 255<br>(Tolerance + or – 10%)             | 603 Sq. Mtr.            |
|   |                | 100% Polyester Dyed<br>Fleece Knitted Fabric<br>GSM 250<br>(Tolerance + or – 10%) | 603 Sq. Mtr.            |
| The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill. |                |   |                         |

|   |                                    |
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| Case No.02  | M/s. Shahi Exports Pvt. Ltd. (SPL) |
| NC Meeting No. 01-AM22 dated 12.04.2021   | F. No.- HQRNORMAPPLY00104465AM21   |
| Decision: M/s. Shahi Exports Pvt. Ltd. vide their application dated 16.03.2021 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee |                                    |

  
मनोज कुमार मीणा/MANOJ KUMAR MEENA  
उप निदेशक/Deputy Director  
विदेश व्यापार महानिदेशालय  
D.G.F.T.  
वाणिज्य विभाग/Deptt. of Commerce  
भारत सरकार/Govt. of India



approved the input output norms as under:

| Details of Export List   | Qty.           | Details of import item  | Qty. Recommended |
|--|----------------|---|------------------|
| Girls Jacket with Hood<br>(Style No. SC1062/SY1092)<br>Made of 100% Polyester PU<br>Coated Printed Woven Fabric<br>GSM 110<br>(Tolerance + or - 10%) | 1675<br>(Nos.) | 100% Polyester PU Coated<br>Printed Woven Fabric<br>GSM 110<br>(Tolerance + or - 10%) | 2512.5 Sq. Mtr.  |

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

**Case No.03**

**NC Meeting No. 01-AM22 dated 12.04.2021**

**M/s. Shahi Exports Pvt. Ltd. (SPL)**

**F. No. HQRNORMAPPLY00107669AM21**

**Decision:** M/s. Shahi Exports Pvt. Ltd. vide their application dated 19.03.2021 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

| Details of Export List  | Qty.            | Details of import item  | Qty. Recommended |
|---|-----------------|---|------------------|
| Ladies Jacket with Hood<br>(Style No. 123693)<br>Made of 100% Polyester<br>Printed PU Coated Woven<br>Fabric GSM 110 and 100%<br>Polyester Dyed PU Coated<br>Woven Fabric GSM 195<br>(Tolerance + or - 10%) | 65300<br>(Nos.) | 100% Polyester Printed PU<br>Coated Woven Fabric<br>GSM 110<br>(Tolerance + or - 10%) | 111010 Sq. Mtr.  |
|   |                 | 100% Polyester Dyed PU<br>Coated Woven Fabric<br>GSM 195<br>(Tolerance + or - 10%)    | 62688 Sq. Mtr.   |

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

**Case No.04**

**NC Meeting No. 01-AM22 dated 12.04.2021**

**M/s. Shahi Exports Pvt. Ltd. (SPL)**

**F. No. HQRNORMAPPLY00107672AM21**

**Decision:** M/s. Shahi Exports Pvt. Ltd. vide their application dated 18.03.2021 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

| Details of Export List  | Qty.           | Details of import item   | Qty. Recommended |
|---|----------------|--|------------------|
| Ladies Sleeveless Jacket<br>(Style No. D3159404)<br>Made of 100% Polyester Dyed<br>Fleece Knitted Woven Fabric<br>GSM 250<br>(Tolerance + or - 10%) | 2400<br>(Nos.) | 100% Polyester Dyed<br>Fleece Knitted<br>Woven Fabric<br>GSM 250<br>(Tolerance + or - 10%) | 2760 Sq. Mtr.    |

The copy of the application is being forwarded to the concerned RA for further necessary action and

*Manoj Kumar Meena*  
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उप निदेशक/Deputy Director  
विदेश व्यापार महानिदेशालय  
D.G.F.T.  
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भारत सरकार/Govt. of India



compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

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|---|--|------------------------------------|---|-------------------------|
| Case No.05  |  | M/s. Shahi Exports Pvt. Ltd. (SPL) |   |                         |
| NC Meeting No. 01-AM22 dated 12.04.2021   |  | F. No. HQRNORMAPPLY00107681AM21    |   |                         |
| <b>Decision:</b> M/s. Shahi Exports Pvt. Ltd. vide their application dated 18.03.2021 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:  |  |                                    |   |                         |
| <b>Details of Export List</b>   |  | <b>Qty.</b>                        | <b>Details of import item</b>   | <b>Qty. Recommended</b> |
| Ladies Pullover<br>(Style No. D3159358)<br>Made of 100% Polyester Dyed<br>Fleece Knitted Woven Fabric<br>GSM 250<br>(Tolerance + or – 10%)  |  | 11200<br>(Nos.)                    | 100% Polyester Dyed<br>Fleece Knitted Woven<br>Fabric GSM 250<br>(Tolerance + or – 10%) | 17584 Sq. Mtr.          |
| The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill. |  |                                    |   |                         |

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| Case No.06   |   | M/s. Chelsea Mills LLP          |   |                  |
| NC Meeting No. 01-AM22 dated 12.04.2021  |   | F. No. HQRNORMAPPLY00106421AM21 |   |                  |
| <b>Decision:</b> M/s. Chelsea Mills LLP vide their application dated 30.03.2021 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under: |   |                                 |   |                  |
| Exp. No.   | Details of Export Items   | Qty.                            | Details of Import Items   | Qty. Recommended |
| 223C   | Young Girls (Tall & Big)<br>Long Sleeve Dresses<br>(Style No. 708747)<br>Made of 100% Cotton<br>Woven Denim Fabric<br>(GSM 258+/-10%)     | 13100<br>Nos.                   | 100% Cotton Woven<br>Denim Fabric GSM<br>258<br>(Tolerance + or –<br>10%)         | 33012 Sq. Mtr.   |
| 224 C  | Printed Young Girls<br>(Tall & Big) Dresses<br>(Style No. 707447)<br>Made of 100% Cotton<br>Woven Denim Printed<br>Fabric (GSM 183+/-10%) | 3150<br>Nos.                    | 100% Cotton Woven<br>Denim Printed Fabric<br>GSM 183<br>(Tolerance + or –<br>10%) | 7182 Sq. Mtr.    |

  
मनोज कुमार मीना/MANOJ KUMAR MEENA  
उप निदेशक/Deputy Director  
विदेश व्यापार महानिदेशालय  
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भारत सरकार/Govt. of India



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|-------|--|--------------|---|------------------|
| 225 C | Printed Infant &<br>(Style No. 707971)<br>Made of 100% Cotton<br>Woven Denim Printed<br>Fabric (GSM 183+/-10%)                           | 7000<br>Nos. | 100% Cotton Woven<br>Denim Printed Fabric<br>GSM 183<br>(Tolerance + or -<br>10%)       | 9170 Sq. Mtr.    |
| 226 C | Full Sleeve Women Shirt<br>(Tall & Big)<br>(Style No. 749254)<br>Made of 70% Cotton 30%<br>Lyocell Woven Denim<br>Fabric (GSM 234+/-10%) | 2780<br>Nos. | 70% Cotton 30%<br>Lyocell Woven Denim<br>Fabric<br>GSM 234<br>(Tolerance + or -<br>10%) | 2.75 Sq. Mtr./Pc |
| 227 C | Infant Body Suit<br>(Style No. 708322)<br>Made of 100% Cotton<br>Dyed Knitted Fabric<br>(GSM 160, 190)<br>(Tolerance +/- 10%)            | 6140<br>Nos. | 100% Cotton Dyed<br>Knitted Fabric GSM<br>160<br>(Tolerance +/- 10%)                    | 552.60 Kg.       |
|       |  |              | 100% Cotton Dyed<br>Knitted RIB Fabric<br>GSM 190<br>(Tolerance +/- 10%)                | 98.24 Kg.        |

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| <b>Case No.07</b>  | <b>M/s. Gokaldas Exports Ltd. (SPL)</b> |
| <b>NC Meeting No. 01-AM22 dated 12.04.2021</b>   | <b>F. No. HQRNORMAPPLY00001674AM22</b>  |
| <b>Decision:</b> M/s. Gokaldas Exports Ltd (SPL) vide their application dated 25.03.2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and decided to ask the firm to appear before norms committee for <b>personal hearing</b> through VC.<br>The case stands deferred for re-listing in next meeting. |   |

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| Case No.08  | M/s. Gokaldas Exports Ltd. (SPL) |   |                         |
| NC Meeting No. 01-AM22 dated 12.04.2021   | F. No. HQRNORMAPPLY00001703AM22  |   |                         |
| <b>Decision:</b> M/s. Gokaldas Exports Ltd (SPL) vide their application Dated 31.03.2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under: |                                  |   |                         |
| <b>Details of Export List</b>   | <b>Qty.</b>                      | <b>Details of import item</b>   | <b>Qty. Recommended</b> |
| Vest (Men) with Polyester Wadding<br>(Style No. 563015)<br>Made of 100% Cotton<br>Corduroy Woven Fabric<br>GSM 260  | 15,000<br>(Nos.)                 | 100% Cotton Corduroy Woven Fabric,<br>width 55 inches+/-5%<br>GSM 260<br>(Tolerance + or – 10%) | 31417 Sq. Mtr.          |

  
मनोज कुमार मीना/MANOJ KUMAR MEENA  
उप निदेशक/Deputy Director  
विदेश व्यापार महानिदेशालय  
D.O.F.T.



|                        |  |   |                |
|------------------------|--|---|----------------|
| (Tolerance + or - 10%) |  | 100% Polyester 210t Taffeta lining Fabric, width 58 inches+/-5%, GSM 60<br>(Tolerance + or - 10%) | 20061 Sq. Mtr. |
|------------------------|--|---|----------------|

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

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| Case No.09   |                  | M/s. Gokaldas Exports Ltd. (SPL)   |                         |
| NC Meeting No. 01-AM22 dated 12.04.2021  |                  | F. No. HQRNORMAPPLY00001748AM22  |                         |
| <b>Decision:</b> M/s. Gokaldas Exports Ltd. (SPL) vide their application received on 30.03.2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under: |                  |  |                         |
| <b>Details of Export List</b>  | <b>Qty.</b>      | <b>Details of import item</b>  | <b>Qty. Recommended</b> |
| Quilted Vest (Men)<br>(Style No. #0482)<br>Made of 100% Polyester<br>GSM 75<br>(Tolerance + or – 10%)  | 60,000<br>(Nos.) | 100% Polyester coated woven Fabric width 57 inches+/-5% GSM 75<br>(Tolerance + or – 10%)               | 114666 Sq. Mtr.         |
|  |                  | 100% Polyester Lining fabric width 56 inches+/-5% GSM 70<br>(Tolerance + or – 10%)                     | 17001 Sq. Mtr.          |
|  |                  | 100% Polyester OHR foil printed Lining fabric width 56 inches +/- 5%, GSM 72<br>(Tolerance + or – 10%) | 88894 Sq. Mtr.          |
|  |                  | 100% Polyester Wadding, Width 60 Inches, +/- 5%, GSM 80<br>(Tolerance + or – 10%)                      | 3292 Sq. Mtr.           |
|  |                  | 100% Polyester Synthetic Down ( Wadding )  | 7920 Sq. Mtr.           |
| The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.  |                  |  |                         |

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| <b>Case No.10</b>   | <b>M/s. Gokaldas Exports Ltd. (SPL)</b> |
| <b>NC Meeting No. 01-AM22 dated 12.04.2021</b>  | <b>F. No. HQRNORMAPPLY00004681AM22</b>  |
| <b>Decision:</b> M/s. Gokaldas Exports Ltd (SPL) vide their application dated 06.04.2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel |   |



and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

| Details of Export List  | Qty.            | Details of import item   | Qty. Recommended  |
|---|-----------------|--|-------------------|
| Ptarmigan Interchange Parka<br>(Men) Outer<br>(Style No. 7735)<br>Mad of 100% Cotton<br>GSM 405 & 100% Polyester<br>GSM 215 & 150, Inner made<br>of 100% Polyester<br>GSM 250<br>(Tolerance + or - 10%) | 5,000<br>(Nos.) | 100% Cotton Canvas woven<br>fabric, width 56 inches +/- 5%<br>GSM 405<br>(Tolerance + or - 10%)                    | 4.438 Sq. Mtr./Pc |
|   |                 | 100% Polyester DWR coated<br>Woven Fabrics, width 58 inches<br>+/- 5% GSM 215<br>(Tolerance + or - 10%)            | 0.972 Sq. Mtr./pc |
|   |                 | 100% Polyester hunting fishing<br>Mesh fabric, width 63 inches<br>+/- 5% GSM 150<br>(Tolerance + or - 10%)         | 0.096 Sq. Mtr./Pc |
|   |                 | 100% Polyester brushed tricot<br>Knitted Lining Fabric, width 60<br>inches +/-5% GSM 215<br>(Tolerance + or - 10%) | 0.064 Sq. Mtr./Pc |
|   |                 | 100% Nylon Taffeta Coated<br>Lining fabric width 59 inches +/-<br>5% GSM 73<br>(Tolerance + or - 10%)              | 2.238 Sq. Mtr./Pc |
|   |                 | 100% Polyester mesh Lining<br>fabric width 61 inches +/-5%<br>GSM 80<br>(Tolerance + or - 10%)                     | 1.859 Sq. Mtr./Pc |
|   |                 | 100% Polyester Wadding ,<br>width 60 inches +/-5% GSM 80<br>(Tolerance + or - 10%)                                 | 0.347 Sq. Mtr./Pc |
|   |                 | 100% Polyester Filament<br>Fleece, width 60 inches +/- 5%<br>GSM 250<br>(Tolerance + or - 10%)                     | 1.265 Sq. Mtr./Pc |
|   |                 | 100% Polyester Printed spun<br>Fleece Fabrics,<br>width 60 inches +/- 5%<br>GSM 240<br>(Tolerance + or - 10%)      | 0.107 Sq. Mtr./Pc |

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| Case No.11   | M/s. Gokaldas Exports Ltd. (SPL) |
| NC Meeting No. 01-AM22 Dated 12.04.2021  | F. No .HQRNORMAPPLY00005902AM22  |
| Decision: M/s. Gokaldas Exports Ltd. vide their application dated 06.04.2021 has requested for prior |                                  |



fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

| Details of Export List  | Qty.            | Details of import item   | Qty. Recommended |
|---|-----------------|--|------------------|
| Utility Wide Straight Pant<br>(Women)<br>(Style No. 00081)<br>Made of 97% Cotton 3%<br>Spandex, GSM 335<br>(Tolerance + or - 10%) | 1,908<br>(Nos.) | 97% Cotton 3% Spandex,<br>Corduroy Woven Fabric,<br>width 57 inches +/-5%<br>GSM 335<br>(Tolerance + or - 10%) | 5731 Sq. Mtr.    |

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

**Case No.12**

NC Meeting No. 01-AM22 Dated 12.04.2021

M/s. A.P.D Exports (SPL)

F. No .HQRNORMAPPLY00010410AM22

**Decision:** M/s. A.P.D. Exports vide their application dated 05.04.2021 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

| Details of Export List  | Qty.           | Details of import item   | Qty. Recommended |
|---|----------------|--|------------------|
| Gents Half Sleeve Shirt<br>(Style No. P10542)<br>Made of 100% Polyester Dyed<br>Woven Fabric GSM 79<br>(Tolerance + or - 10%)                 | 2000<br>(Nos.) | 100% Polyester Dyed<br>Woven Fabric GSM 79<br>(Tolerance + or - 10%)                 | 2.50 Sq. Mtr./Pc |
| Gents Half Sleeve Shirt<br>(Style No. P16595)<br>Made of 92% Polyester 8%<br>Elastane Dyed Woven Fabric,<br>GSM 115<br>(Tolerance + or - 10%) | 1200<br>(Nos.) | 92% Polyester 8% Elastane<br>Dyed Woven Fabric, GSM<br>115<br>(Tolerance + or - 10%) | 2.97 Sq. Mtr./Pc |
| Mens Shirt (Full Sleeve)<br>(Style No. P17991)<br>Made of 100% Cotton Yarn<br>Dyed Woven Fabric, GSM 228<br>(Tolerance + or - 10%)            | 1500<br>(Nos.) | 100% Cotton Yarn Dyed<br>Woven Fabric, GSM 228<br>(Tolerance + or - 10%)             | 3.31 Sq. Mtr./Pc |
| Gents Half Sleeve Shirt<br>(Style No. P22212/P24547)<br>Made of 100% Polyester Dyed<br>Woven Fabric GSM 83<br>(Tolerance + or - 10%)          | 400<br>(Nos.)  | 100% Polyester Dyed<br>Woven Fabric GSM 83<br>(Tolerance + or - 10%)                 | 2.15 Sq. Mtr./Pc |
| Ladies Short Sleeve Shirt<br>(Style No. P24925)<br>Made of 100% Polyester Dyed<br>Woven Fabric GSM 81   | 100<br>(Nos.)  | 100% Polyester Dyed<br>Woven Fabric GSM 81<br>(Tolerance + or - 10%)                 | 2.50 Sq. Mtr./Pc |



|   |               |   |                  |
|---|---------------|---|------------------|
| (Tolerance + or - 10%)  |               |   |                  |
| Ladies Shirt (Full Sleeve)<br>(Style No. P16540)<br>Made of 88% Polyester 12%<br>Spandex Printed Woven<br>Fabric, GSM 85<br>(Tolerance + or - 10%)            | 200<br>(Nos.) | 88% Polyester 12%<br>Spandex Printed Woven<br>Fabric,<br>GSM 85<br>(Tolerance + or - 10%)         | 2.75 Sq. Mtr./Pc |
| Ladies Shirt (Full Sleeve)<br>(Style No. P16540)<br>Made of 48% Polyester 44%<br>Nylon 8% Spandex Yarn Dyed<br>Woven Fabric, GSM 93<br>(Tolerance + or - 10%) | 300<br>(Nos.) | 48% Polyester 44% Nylon<br>8% Spandex Yarn Dyed<br>Woven Fabric, GSM 93<br>(Tolerance + or - 10%) | 2.75 Sq. Mtr./Pc |
| Gents Half Sleeve Shirt<br>(Style No. P10542)<br>Made of 100% Polyester<br>Printed Woven Fabric GSM 79<br>(Tolerance + or - 10%)                              | 150<br>(Nos.) | 100% Polyester Printed<br>Woven Fabric GSM 79<br>(Tolerance + or - 10%)                           | 2.50 Sq. Mtr./Pc |
| Ladies Short Sleeve Shirt<br>(Style No. P24925)<br>Made of 100% Polyester<br>Printed Woven Fabric GSM 81<br>(Tolerance + or - 10%)                            | 100<br>(Nos.) | 100% Polyester Printed<br>Woven Fabric GSM 81<br>(Tolerance + or - 10%)                           | 2.50 Sq. Mtr./Pc |

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

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|---|---|---|-------------------------|
| <b>Case No.13</b>   | <b>M/s. Gokaldas Exports Ltd. (SPL)</b> |   |                         |
| <b>NC Meeting No. 01-AM22 dated 12.04.2021</b>  | <b>F. No. HQRNORMAPPLY00007388AM22</b>  |   |                         |
| <b>Decision:</b> M/s. Gokaldas Exports Ltd (SPL) vide their application Dated 08.04.2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under: |   |   |                         |
| <b>Details of Export List</b>   | <b>Qty.</b>                             | <b>Details of import item</b>   | <b>Qty. Recommended</b> |
| Reversible Liner Vest (Men)<br>(Style No. #132 J 0449)<br>Made of 100% Polyester,<br>GSM 63<br>(Tolerance + or – 10%)   | 4,000<br>(Nos.)                         | 100% Polyester Taffeta<br>Woven Fabric, width 58<br>inches+/-5%<br>GSM 63<br>(Tolerance + or – 10%) | 8370 Sq. Mtr.           |

  
मनोज कुमार मीणा/MANOJ KUMAR MEENA  
उप निदेशक/Deputy Director  
विदेश व्यापार महानिदेशालय  
D.G.F.T.  
वाणिज्य विभाग/Deptt. of Commerce  
भारत सरकार/Govt. of India



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|--|--|--|---------------|
|  |  | 81% Polyester 19% Nylon<br>Twill Coated Lining Fabric,<br>width 57 inches+/-5%,<br>GSM 135<br>(Tolerance + or - 10%) | 6696 Sq. Mtr. |
|--|--|--|---------------|

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

|   |   |              |                        |                  |
|---|---|--------------|------------------------|------------------|
| Case No. 14   | M/s. Sudarshan Jeans P. Ltd.  |              |                        |                  |
| NC Meeting No. 01-AM22 dated 12.04.2021   | F. No. 01/84/050/00243/AM17   |              |                        |                  |
| RA F. No.31/83/040/00063/AM17   | Adv. Authorization. No. 3110066319<br>Dated:31.08.2016              |              |                        |                  |
| <b>Decision:</b> Committee considered the case as per agenda and observed that firm's representation dated 27.03.2021 for fixation of norms against the above said Adv. Authorization which was rejected by NC in its meeting No. 21/84-ALC3/2016 dated 19.01.2017. Committee went through the details submitted in this case and decided to ratify the norms for the above advance authorization as under: |   |              |                        |                  |
| S.No.   | Details of Export List  | Qty.         | Details of import item | Qty. Recommended |
| 01.   | Terry Towel<br>Consisting of 70%<br>cotton and 30%<br>bamboo fiber. | 159614.9 Kg. | Bamboo Fiber           | 62250 Kgs.       |
| RA concerned may take necessary action subject to compliance of other usual conditions.   |   |              |                        |                  |

  
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